

completion of elementary education. It also provides that where such school starts at pre-primary level, the admission of children belonging to disadvantaged group and weaker section will be at that level.

(d) to (f) Section 12(1)(c) of the RTE Act already provides for admission of 25% children in private unaided schools from the weaker section and disadvantaged group residing in its neighbourhood at its entry level which is Class I or pre-primary level.

Reservation for EWS category in Kendriya Vidyalayas

2119. SHRI T.M. SELVAGANAPATHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that over one lakh students would be admitted in class I across 1,090 Kendriya Vidyalayas;

(b) if so, the details thereof;

(c) whether it is also a fact that the Kendriya Vidyalaya Sangathan has decided to provide 25 per cent reservation for Economically Weaker Sections category as per the RTE Act; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JITIN PRASADA): (a) and (b) The total number of students expected to be admitted in all Kendriya Vidyalaya (KVs) across the country and abroad in the academic year 2013-14, would be 97,920 based on 40 students each for 2448 sections for class-I.

(c) and (d) Yes, Sir. As per the provisions of the RTE Act, 2009, KVs admit at least 25 per cent of the annual class-I intake from children belonging to weaker sections and disadvantaged groups.

Allocation and spending on education

2120. SHRI C.P. NARAYANAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the allocations for education in 2010-11 and 2011-12 budgets and these amounts as percentage of GDP;